

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00310/2020**

**Friday, this the 11<sup>th</sup> day of September, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**

**Hon'ble Mr. K.V. Eapen, Administrative Member**

Athira R Nair  
W/o. Vishnu Prabhath, aged 29 years  
Valiyaozhukayil House  
Puliyannur P.O  
Pala, Dist. Kottayam – 686 573  
Working as Postal Assistant, Kattappana Head Post Office  
Idukki Dist. - 685 508 ..... **Applicant**

**(By Advocate : Mr. Vinay Kumar Varma)**

**V e r s u s**

1. Chief Post Master General  
Department of Posts, Kerala Circle  
Thiruvananthapuram – 695 033
2. Post Master General, Central Region (Kerala Circle)  
Department of Posts, Kochi – 682 020
3. Superintendent of Post Offices  
Idukki Division, Thodupuzha, Idukki District- 685 584
4. Senior Superintendent of Post Offices  
Kottayam Division, Kottayam District – 686 001
5. Post Master, Pala Head Post Office  
Pala, Kottayam District – 686 575

6. Post Master, Head Post Office  
 Kattappana, Idukki District – 685 008 ..... **Respondents**

**(By Advocate : Mr.N.Anilkumar,SCGSC)**

This application having been heard on 11.9.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

The applicant is a native of Kottayam District and has been working as Postal Assistant in different post offices in Idukki District from the year 2014 onwards. The present duty station of the applicant is more than 100 kilometers away from her home station. The applicant was transferred as Postal Assistant, Kottayam by Annexure A1 order of the 2<sup>nd</sup> respondent and posted at Arunapuram Post Office under Kottayam Division. However, 3<sup>rd</sup> respondent is refusing to relieve the applicant. Hence she approached this Tribunal seeking the following reliefs:

*“(i) Call for the records relating to Annexure A1 to A12 from the respondents and set aside Annexure A4;*

*(ii) Direct the respondents 1 to 3 to relieve the applicant from the post of Postal Assistant at Kattappana Head Post Office and post the applicant at Arunapuram SO under Kottayam Division by enforcing Annexure A1 and A2 as expeditiously as possible or within a time limit to be fixed by this Hon'ble Tribunal;*

*(iii) Pass such other orders or directions as deemed just and fit by this Hon'ble Tribunal. ”*

2. **When the matter came up for consideration, learned counsel for the respondents submits that the matter has become infructuous as the applicant has been relieved and posted to the Kottayam Division. Hence the O.A is closed as infructuous. No costs.**

**(K.V. EAPEN)**

**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**

**JUDICIAL MEMBER**

**SV**

**List of Annexures**

Annexure A-1 - True copy of the order No.ST/42-RPC/2018 dated 23.1.2019 of the 2<sup>nd</sup> respondent

Annexure A-2 - True copy of the order No.B1/34/1 dated 14.2.2019 of the 4<sup>th</sup> respondent

Annexure A-3 - True copy of the request of the applicant dated 19.3.2019 submitted to the 3<sup>rd</sup> respondent

Annexure A-4 - True copy of the letter of the 3<sup>rd</sup> respondent dated 27.3.2019

Annexure A-5 - True copy of the relevant guidelines of transfer in the Postal Department issued by the Ministry of Communications, Department of Posts vide their F.No.141-141/2013-SPB-II dated 17.01.2019

Annexure A-6 - True copy of the request of the applicant dated 10.04.2019 submitted to the 3<sup>rd</sup> respondent

Annexure A-7 - True copy of the Medical certificate dated 03.04.2019 issued by Consultant gynaecologist, Marian Medical Centre, Arunapuram, Pala

Annexure A-8 - True copy of the request of the applicant dated 25.04.2019 submitted to the 2<sup>nd</sup> respondent

Annexure A-9 - True copy of the Medical Certificate dated 03.09.2019 of doctor who treated the applicant

Annexure A-10 - True copy of the Medical Certificate dated 03.02.2020 of doctor who treated the applicant

Annexure A-11 - True copy of letter No.RTI/51/2019/Dig dated 10.4.2019 of Information Officer of 3<sup>rd</sup> respondent

Annexure A-12 - True copy of letter No.CPT/RTI/190/19-20/Dig dated 11.6.2020 of Information officer in the office of 3<sup>rd</sup> respondent.

Annexure R1 - True copy of letter No.B1/39/Out/IX dated 21.8.2020.

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